

GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
LOK SABHA
UNSTARRED QUESTION No. 2807
TO BE ANSWERED ON 02.08.2017

MISUSE OF SOCIAL MEDIA

2807 SHRI DHARAMBIR:

Will the Minister of Electronics and information Technology be pleased to state :

- (a) whether some people are using social media for inciting riots and duping people for the last few years;
- (b) if so, the stringent steps taken by the Government to check the misuse of social media and the details thereof;
- (c) if not, whether the government is of the view that there is no need to pay attention to it;
- (d) whether some people write anything after making fake identity of any leader or celebrity now-a-day;
- (e) if so, the action taken in this regard; and
- (f) if not, whether these kinds of activities should not be checked and the details thereof?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI P.P. CHAUDHARY)

(a) to (f): Some instances have been observed in the recent past where the anti social elements are using social media for posting malicious contents. Law Enforcement agencies regularly monitor the web and social media and take appropriate action for blocking of such URLs whenever they notice hosting of objectionable contents as per provision of rules notified under Section 69A of Information Technology Act 2000.
